

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 6292
TO BE ANSWERED ON 05.04.2018

ASSESSMENT OF MGNREGS IN KARNATAKA

6292. KUMARI SHOBHA KARANDLAJE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has assessed the performance of the State of Karnataka in implementing the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details and the outcome thereof, District-wise;
- (c) whether most of the efficient States are relatively small in size and have a relatively high literacy rate and if so, the details thereof;
- (d) whether Karnataka requires almost double its employment figures to bring its performance at par with the other efficient States and if so, the details thereof; and
- (e) whether the Government is aware of irregularities in the implementation of MGNREGS in Karnataka and if so, the remedial action taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)&(b): The status of implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is reviewed on a regular basis of all States/UTs including Karnataka. National Level Monitors, Common Review Missions and Officers of the Ministry visited to States at regular interval to review implementation of the programme. After the field visits, the findings/shortcomings and recommendations are shared with the States for appropriate action at their end. Performance Review Committee meetings of the Ministry and Regular Video Conferencing on specific issues are also important tools of monitoring. Districts-wise details of employment provided to households and persondays generated in Karnataka under the MGNREGS during the Financial Year 2017-18 is given at **Annexure-I**.

(c): As per Census 2011, State/UT-wise literacy rate in the country in the age group of 7 and above, is given at **Annexure-II**.

(d): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

(e): Complaints of irregularities in implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in States/UTs are received in the Ministry from time to time. Since the responsibility of implementation of MGNREGS is vested with the State Governments/UTs, all complaints received in the Ministry are forwarded to the concerned State Governments/UTs for taking appropriate action including investigation, as per law.

Annexure-I referred in reply to parts (a)&(b) of Lok Sabha Unstarred Question No. 6292 dated 05.04.2018

Financial Year 2017-18 (Provisional)

Karnataka			
SI. No.	Districts	Employment provided to Household	Persondays
1	BAGALKOTE	51305	2093173
2	BALLARI	92415	3840711
3	BELAGAVI	189135	8168891
4	BENGALURU	3874	180286
5	BENGALURU RURAL	23406	1182848
6	BIDAR	40148	1601529
7	CHAMARAJA NAGARA	45845	2114308
8	CHIKKABALLAPURA	46411	2121823
9	CHIKKAMAGALURU	45645	2115012
10	CHITRADURGA	115523	6187323
11	DAKSHINA KANNADA	30524	1512909
12	DAVANAGERE	71574	3499883
13	DHARWAR	40999	1480942
14	GADAG	68356	2674839
15	HASSAN	88755	4201474
16	HAVERI	78777	3886249
17	KALABURAGI	53538	2027211
18	KODAGU	8764	377534
19	KOLAR	53354	2239325
20	KOPPAL	67844	2976745
21	MANDYA	78978	3180754
22	MYSURU	61405	2779557
23	RAICHUR	116367	5831360
24	RAMANAGARA	88171	5786448
25	SHIVAMOGGA	86973	2818655
26	TUMAKURU	99372	4897496
27	UDUPI	15407	659237
28	UTTARA KANNADA	39942	1346780
29	VIJAYPURA	59744	2441553
30	YADGIR	42741	1726172
	Total	1905292	85951027

**Annexure-II referred in reply to parts (c) of Lok Sabha
Unstarred Question No. 6292 dated 05.04.2018**

Sl. No.	States / UTs	Literacy Rate
1	ANDHRA PRADESH	67.02
2	ARUNACHAL PRADESH	65.38
3	ASSAM	72.19
4	BIHAR	61.80
5	CHHATTISGARH	70.28
6	GOA	88.70
7	GUJARAT	78.03
8	HARYANA	75.55
9	HIMACHAL PRADESH	82.80
10	JAMMU & KASHMIR	67.16
11	JHARKHAND	66.41
12	KARNATAKA	75.36
13	KERALA	94.00
14	MADHYA PRADESH	69.32
15	MAHARASHTRA	82.34
16	MANIPUR	76.94
17	MEGHALAYA	74.43
18	MIZORAM	91.33
19	NAGALAND	79.55
20	ODISHA	72.87
21	PUNJAB	75.84
22	RAJASTHAN	66.11
23	SIKKIM	81.42
24	TAMIL NADU	80.09
25	TRIPURA	87.22
26	UTTAR PRADESH	67.68
27	UTTARAKHAND	78.82
28	WEST BENGAL	76.26
29	A & N ISLANDS	86.63
30	CHANDIGARH	86.05
31	D & N HAVELI	76.24
32	DAMAN & DIU	87.10
33	LAKSHADWEEP	91.85
34	NCT OF DELHI	86.21
35	PUDUCHERRY	85.85

